

Does the Centre propose to extend the financial assistance, if so, how much ?

SHRI ABDUL GHAFOR : As the hon Members know, water supply and sanitation come under the purview of State Governments and the Central Government only gives assistance to the States. I think the Andhra Pradesh Government has done well so far as the question of supply of water in the rural areas is concerned.

SHRI G. G. SWELL : She asked about the UNDP survey.

SHRI ABDUL GHAFOR : You know, in the first place the State Governments were asked to find out the problem villages where no water is available. In Andhra Pradesh, 8206 problem villages were located out of which by December 1984, 7558 villages have been covered that is 92% *vis-a-vis* other States. ...

PROF. MADHU DANDAVATE : The reply should be related to the question.

SHRI ABDUL GHAFOR : So far as the question of the Sixth Five Year Plan is concerned, that is coming to an end and the Seventh Five Year Plan outlay has not yet been sanctioned. The two questions have been amalgamated. Rs. 14,160 crores at 1980 prices will be needed for urban and rural water supply and urban and rural sanitation works.

WRITTEN ANSWERS TO QUESTIONS

[English]

Opening of A.T.V. Centre at Raigarh

*66. **KUMARI PUSHPA DEVI :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) Whether Government have a proposal to open a Television Centre at Raigarh in Madhya Pradesh.

(b) If so, when the above proposal is proposed to be implemented ; and

(c) The steps taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING : (SHRI V.N. GADGIL) :

(a) No, Sir.

(b) and (c) Do not arise.

[Translation]

Regularisation of Colonies under Karol Bagh Parliamentary Constituency

*67. **SHRIMATI SUNDERWATI NAWAL PRABHAKAR :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) Whether the DDA had conducted a survey for regularising the colonies of Baljit Nagar, Nehru Nagar, Guru Arjun Nagar and Harijan Basti, New Rohtak Road under the Karol Bagh Parliamentary Constituency and if so, the follow-up action taken in the matter; and

(p) Whether the residents of these colonies pay house tax to Delhi Municipal Corporation; if so, whether the Corporation proposes to regularise these colonies ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) :

(a) The position in this regard is as follows :-

In accordance with the accepted procedure, regularisation plan for Nehru Nagar Colony has been approved by the Delhi Development Authority on 30th July, 1983.

Baljit Nagar Colony, Guru Arjun Nagar Colony and Harijan Basti, New Rohtak Road have not been taken up under Delhi Development Authority's regularisation plan but extension of minimum civic facilities in these areas has been taken up under the Scheme for Environmental Improvement of Urban Slums.

(b) The Municipal Corporation of Delhi is charging house-tax from these colonies as per the provisions of the Delhi Municipal Corporation Act. The Corporation is not concerned with the regularisation of these colonies as they fall under the DDA area.